

**Setting-up of mega nuclear power reactors**

4323. SHRI SAMBHAJI CHHATRAPATI: Will the PRIME MINISTER be pleased to state:

(a) whether Government has taken a decision to set-up ten Mega Power Pressurised Heavy Water Reactors with a total capacity of 7,000 MW in the country;

(b) if so, the details thereof and the locations identified for the purpose;

(c) whether any understanding has been reached between India and France in respect of nuclear reactor proposed to come up in Rajasthan when the President of France visited India recently; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Yes, Sir.

(b) The Government in June 2017 accorded administrative approval and financial sanction for setting up ten indigenous Pressurised Heavy Water Reactors (PHWR) of 700 MW each in fleet mode. These reactors are proposed to be set up at the following locations:—

Location and State	Project	Capacity (MW)
Chutka, Madhya Pradesh	Chutka - 1&2	2 X 700
Kaiga, Karnataka	Kaiga - 5&6	2 X 700
Mahi Banswara, Rajasthan	Mahi Banswara - 1&2	2 X 700
Gorakhpur, Haryana	GHAVP - 3&4	2 X 700
Mahi Banswara, Rajasthan	Mahi Banswara - 3&4	2 X 700

(c) No, Sir.

(d) Question does not arise.

**Complaint against flouting of environmental Rules**

4324. SHRIMATI SASIKALA PUSHPA: Will the PRIME MINISTER be pleased to state:

(a) the details of ports in the country through which uranium is imported from Russia, Uzbekistan, Kazakhstan, France and Canada;

(b) whether any rules and procedures particularly with reference to environment protection/conservation has been prescribed by the International Atomic Energy Agency